

N O T I C E

Notification No. 2997-RG

Dated the 31st August, 2015

Letters to all the Qualified Candidates for recruitment to the Cadre of District Judge (Entry Level) in the West Bengal Judicial Service by way of Limited Competitive Examination, 2015 have been issued by Speed Post. In case the original letter does not reach in time, the candidates may be allowed to appear in the Viva-Voce on production of print out of downloaded Viva-Voce/Personality Test letter along with one original identity proof.

Sd/-

Sugato Majumdar
Registrar General-cum-Secretary
Selection Board



BY SPEED POST / FAX

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memorandum No.2968 -RG
Dated, Calcutta, The 31st August, 2015

Roll No: LCE/HC-CAL/15/2015

Smt. Ali Biswas (Sarkar), Judge, 2nd Labour Court, Calcutta, on deputation, having been declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for promotion to the cadre of District Judge (Entry Level) through Limited Competitive Examination 2015, is hereby requested to appear at the Viva-Voce/Personality Test to be held on **Tuesday, the 1st September, 2015 at 4:30 P.M. in the Calcutta High Court.**

For the purpose, she is to report to the undersigned on the date specified above **positively an hour before the commencement of the Viva-Voce/Personality Test**, alongwith the Admit Card already issued by the Court in her favour.

She is also informed that her absence from the station will be treated as **"On Duty"** for the day only.

No travelling allowance will be borne by the office for the purpose.


Sugato Majumdar

*Registrar General-cum-Secretary,
Selection Board.*

To
Smt. Ali Biswas (Sarkar),
Judge, 2nd Labour Court,
Calcutta.



BY SPEED POST / FAX

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memorandum No.2965 –RG
Dated, Calcutta, The 31st August, 2015

Roll No: LCE/HC-CAL/1/2015

Smt. Sarbani Mallick Chattopadhyay, Additional District & Sessions Judge, FTC-1, Sealdah, 24-Parganas (South) having been declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for promotion to the cadre of District Judge (Entry Level) through Limited Competitive Examination 2015, is hereby requested to appear at the Viva-Voce/Personality Test to be held on **Tuesday, the 1st September, 2015 at 4:30 P.M. in the Calcutta High Court.**

For the purpose, she is to report to the undersigned on the date specified above **positively an hour before the commencement of the Viva-Voce/Personality Test**, alongwith the Admit Card already issued by the Court in her favour.

She is also informed that her absence from the station will be treated as **“On Duty”** for the day only.

No travelling allowance will be borne by the office for the purpose.

Sugato Majumdar
Registrar General-cum-Secretary,
Selection Board.

To
Smt. Sarbani Mallick Chattopadhyay,
Additional District & Sessions Judge,
Fast Track Court - 1, Sealdah,
South 24-Parganas.



BY SPEED POST / FAX

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memorandum No.2967 -RG
Dated, Calcutta, The 31st August, 2015


Roll No: LCE/HC-CAL/12/2015

Shri Chiranjib Bhattacharya, ADJ, FTC-2, City Sessions Court, Calcutta, having been declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for promotion to the cadre of District Judge (Entry Level) through Limited Competitive Examination 2015, is hereby requested to appear at the Viva-Voce/Personality Test to be held on **Tuesday, the 1st September, 2015 at 4:30 P.M.** in the **Calcutta High Court**.

For the purpose, he is to report to the undersigned on the date specified above **positively an hour before the commencement of the Viva-Voce/Personality Test**, alongwith the Admit Card already issued by the Court in his favour.

He is also informed that his absence from the station will be treated as **"On Duty"** for the day only.

No travelling allowance will be borne by the office for the purpose.


Sugato Majumdar
Registrar General-cum-Secretary,
Selection Board.

To
Shri Chiranjib Bhattacharya,
ADJ, FTC-2, City Sessions Court,
Calcutta.

SUGATO MAJUMDAR
REGISTRAR GENERAL
HIGH COURT, CALCUTTA



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BY SPEED POST / FAX

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memorandum No.2969 -RG
Dated, Calcutta, The 31st August, 2015

Roll No: LCE/HC-CAL/11/2015

Sri Srikumar Goswami, ADJ, FTC-2, Asansol, Burdwan, having been declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for promotion to the cadre of District Judge (Entry Level) through Limited Competitive Examination 2015, is hereby requested to appear at the Viva-Voce/Personality Test to be held on **Tuesday, the 1st September, 2015 at 4:30 P.M. in the Calcutta High Court.**

For the purpose, he is to report to the undersigned on the date specified above **positively an hour before the commencement of the Viva-Voce/Personality Test**, alongwith the Admit Card already issued by the Court in his favour.

He is also informed that his absence from the station will be treated as **"On Duty"** for the day only.

No travelling allowance will be borne by the office for the purpose.

Sugato Majumdar
Registrar General-cum-Secretary,
Selection Board.

To
Sri Srikumar Goswami,
ADJ, FTC-2, Asansol,
Burdwan.



BY SPEED POST / FAX

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memorandum No.2966 –RG
Dated, Calcutta, The 31st August, 2015

Roll No: LCE/HC-CAL/7/2015

Shri Viswaroop Sett, Civil Judge (Senior Division), 1st Court, Berhampore, Murshidabad having been declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for promotion to the cadre of District Judge (Entry Level) through Limited Competitive Examination 2015, is hereby requested to appear at the Viva-Voce/Personality Test to be held on **Tuesday, the 1st September, 2015 at 4:30 P.M.** in the **Calcutta High Court**.

For the purpose, he is to report to the undersigned on the date specified above **positively an hour before the commencement of the Viva-Voce/Personality Test**, alongwith the Admit Card already issued by the Court in his favour.

He is also informed that his absence from the station will be treated as **“On Duty”** for the day only.

No travelling allowance will be borne by the office for the purpose.

Sugato Majumdar
Registrar General-cum-Secretary,
Selection Board.

To
Shri Viswaroop Sett,
Civil Judge (Senior Division), 1st Court,
Berhampore, Murshidabad